

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:665
ANSWERED ON:15.07.2014
POLICY ON SUGAR
Venugopal Shri K. C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to effect changes in the sugar policy including its export/import and if so, the details thereof; and
- (b) the other steps taken to control the price of sugar in the country?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a) The Central Government has considered the recommendations of Dr. C. Rangarajan Committee and has de-regulated the sugar sector in April, 2013 by removing levy obligation on sugar mills and dispensing with the regulated release mechanism on open market sale of sugar. The export of sugar is presently free subject to prior registration of quantity with Directorate General of Foreign Trade (DGFT). The import is also free with a duty on import of sugar under Open General Licence which is notified by the Government from time to time. With effect from 8.7.2013, the duty on import of sugar is 15%.
- (b) The sugar prices are currently stable in the domestic market.